

श्री अटल बिहारी वाजपेयी : आज कौन सी कार्यवाही की जाने वाली है ?

अध्यक्ष महोदय : एलाउ ही नहीं किया है इसको । No, I do not allow.

(Interruptions)

DR. SUBRAMANIAM SWAMY:
Either he knows that I am a traitor or I am not a traitor; if he has any facts, he should come out. He is a**

(Interruptions)

अध्यक्ष महोदय : आप अपना दोषिद्र। ये अपना देंगे ।

श्री महमूद हसन खां : (बुलंदशहर):
स्पीकर साहब, खुर्जा शहर में एक मुसलमान और एक हरिजन पर पेट्रोल छिड़क कर आग लगा दी गई ।

अध्यक्ष महोदय : म क्या बरुंगी इसमें ? यह तो स्टेट सबजेक्ट है ।

719(E) in Gazette of India dated the 26th September, 1981, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-3076/81.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1980-81.

(ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3077/81.]

REVIEW ON AND ANNUAL REPORT OF CHANDIGARH. SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD., CHANDIGARH FOR 1979-80 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government on the working of the Chandigarh Small Industries Development Corporation Limited, Chandigarh for the year 1979-80.

(ii) Annual Report of the Chandigarh Small Industries Development Corporation Limited, Chandigarh, for the year 1979-80 along with the Audited Accounts and the comments of the Comp-

12.17 hrs.

PAPERS LAID ON THE TABLE

REGISTRATION AND LICENSING OF INDUSTRIAL UNDERTAKINGS (AMENDMENT) RULES, 1981. REVIEW ON AND ANNUAL REPORT OF BHARAT HEAVY PLATE VESSELS LTD., VISAKHAPATNAM FOR 1980-81

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table.

(1) A copy of the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R.

**Expunged as ordered by the

Chair.

[Shri Charanjit Chanana]

troller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3078/81].

REVIEWS ON AND ANNUAL REPORTS OF COAL INDIA LTD., CALCUTTA FOR 1980-81 AND NATIONAL HYDRO-ELECTRIC POWER CORPORATION LTD., NEW DELHI FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Coal India Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Coal India Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3079/81].

(2) (i) Review by the Government on working of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3080/81].

REVIEW ON AND ANNUAL REPORT OF BHARAT EARTH MOVERS LTD., BANGALORE FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section of section 619A of the Companies Act, 1956:—

(1) Statement regarding Review by the Government on the working of the Bharat Earth Movers Limited, Bangalore, for the year 1980-81.

(2) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3081/81].

REVIEW ON AND ANNUAL REPORT OF NATIONAL REMOTE SENSING AGENCY, SECUNDERABAD FOR 1980-81

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Secunderabad, for the year 1980-81 along with the Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency, Secunderabad, for the year 1980-81. [Placed in Library. See No. LT-3082/81].

ANNUAL ASSESSMENT REPORT ON THE PROGRAMME AND ITS IMPLEMENTATION FOR DEVELOPMENT OF HINDI AND ITS PROGRESSIVE USE FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Annual Assessment Report on the pro-